

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 5 of 2016 (SZ)**

Applicant(s)

Mr. Kandasamy, Kangayam,
Tripur District.

Respondent(s)

Vs. The State of Tamil Nadu
Rep. by its Secretary,
Environment and Forest,
Fort St.George, Chennai and 11 others.

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)
Mrs. M.K. Subramanian,
E. Manoharan and P.Velmani for R-1, R-4
R-5 and R-6
Smt. H. Yasmeen Ali for R-2 and R-3
Mr. K.T.S. Sivakumar for R-7
Mr. N.S. Sivaprakash for R-8 & R-9
M/s. Kamalesh Kannan. S., and
Sai Sathya Jith for R10, R11 and R12

Note of the Registry	Orders of the Tribunal
Order No.2	<p data-bbox="581 1002 885 1042">Date: 13th July, 2017</p> <p data-bbox="669 1083 1274 1123">The application is listed for final arguments</p> <p data-bbox="581 1163 1396 1352">Learned counsel appearing for the applicant is not present. Learned counsel appearing for the respondents are present.</p> <p data-bbox="581 1392 1396 1513">As the Expert Member is not available, the final orders cannot be passed.</p> <p data-bbox="678 1553 1372 1593">List the matter for final arguments on 31.07.2017</p> <p data-bbox="857 1809 1344 1889" style="text-align: right;">.....J.M (Justice M.S. Nambiar)</p>